

**Notice Calling for suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to pesticide banned as per Insecticides Act, 1968.**

**F.No.1-100/SPPAR-notification-CTR/FSSAI/2016-** In clause 2.3.1(2) of chapter 2 of the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011, in the Table,-

- 1) Serial number 1 relating to Aldrin, dieldrin (the limits apply to aldrin and dieldrin singly or in any combination and are expressed as dieldrin) and entries thereto in columns (3) and (4), shall be omitted;
- 2) Serial number 3 relating to 'Chlordane (residue to be measured as cis plus trans chlordane)' and entries thereto in columns (3) and (4), shall be omitted;
- 3) Serial number 4 relating to 'D.D.T. (The limits apply to D.D.T., D.D.D. and D.D.E. singly or in any combination)', and entries thereto in columns (3) and (4), shall be omitted;
- 4) Serial number 5 relating to 'D.D.T. (singly)', and entries thereto in columns (3) and (4), shall be omitted;
- 5) Serial number 6 relating to 'D.D.D. (singly)', and entries thereto in columns (3) and (4), shall be omitted;
- 6) Serial number 7 relating to 'D.D.E. (singly)', and entries thereto in columns (3) and (4), shall be omitted;
- 7) Serial number 8 relating to 'Diazinon', and entries thereto in columns (3) and (4), shall be omitted;
- 8) Serial number 12 relating to 'Endosulfan (residues are measured and reported as total of endosulfan A and B and endosulfan-sulphate)', and entries thereto in columns (3) and (4), shall be omitted;
- 9) Serial number 13 relating to 'Endosulfan A', and entries thereto in columns (3) and (4), shall be omitted;
- 10) Serial number 14 relating to 'Endosulfan B', and entries thereto in columns (3) and (4), shall be omitted;
- 11) Serial number 15 relating to 'Endosulfan Sulphate', and entries thereto in columns (3) and (4), shall be omitted;
- 12) Serial number 16 relating to 'Fenitrothion', and entries thereto in columns (3) and (4), shall be omitted;

- 13) Serial number 17 relating to 'Heptachlor (combined residues of heptachlor and its epoxide to be determined and expressed as Heptachlor)', and entries thereto in columns (3) and (4), shall be omitted;
- 14) Serial number 21(c) relating to 'Gamma ( $\lambda$ ) Isomer (Known as Lindane)', and entries thereto in columns (3) and (4), shall be omitted;
- 15) Serial number 24 relating to 'Parathion methyl (combined residues of parathion methyl and its oxygen analogue to be determined and expressed as parathion methyl)', and entries thereto in columns (3) and (4), shall be omitted;
- 16) Serial number 25 relating to 'Phosphamidon residues (expressed as the sum of phosphamidon and its desethyl derivative)', and entries thereto in columns (3) and (4), shall be omitted;
- 17) Serial number 32 relating to 'Formothion (Determined as dinethoate and its oxygen Analogue and expressed as dimethoate except incase of citrus fruits where it is to be determined as formothion)', and entries thereto in columns (3) and (4), shall be omitted;
- 18) Against serial number 33 relating to 'Monocrotophos', the following entries in columns (3) and (4), shall be omitted;

<b>Food (3)</b>	<b>Tolerance limit (4)</b>
Carrot, Turnip, Potatoes and Sugar beet	0.05
Onion and Peas	0.1
Other Vegetables	0.2

- 19) Serial number 40 relating to 'Aldicarb (sum of Aldicarb its sulphoxide and sulphone, expressed as Aldicarb)' and entries thereto in columns (3) and (4), shall be omitted;
- 20) Serial number 45 relating to 'Carbofuran (sum of carbofuran and 3-hydroxy carbofuran expressed as carbofuran)', and entries thereto in columns (3) and (4), shall be omitted;
- 21) Serial number 50 relating to 'Fenthion (sum of fenthion, its oxygen analogue and their sulphoxides and sulphones expressed as fenthion)', and entries thereto in columns (3) and (4), shall be omitted;
- 22) For Serial number 52 (a) entry at column 2 namely 'Dimethyl dithiocarbamates residue resulting from the use of ferbam or ziram' shall be substituted by "Dimethyl dithiocarbamates residue resulting from the use of ziram";
- 23) Serial number 55 relating to 'Simazine', and entries thereto in columns (3) and (4), shall be omitted;

24) Serial number 60 relating to 'Captafol', and entries thereto in columns (3) and (4), shall be omitted;

25) Serial number 71 relating to 'Methomyl' and entries thereto in columns (3) and (4), shall be omitted;

3. In the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011, for regulation 2.3, under the clause (2), the following clause shall be inserted namely,-

“(3) The following insecticides mentioned in column (2) are banned as per Insecticides Act, 1968:-

<b>Sl.No.</b>	<b>Name of Insecticide</b>
1.	Aldicarb
2.	Aldrin, dieldrin
3.	Chlordane
4.	Heptachlor
5.	Lindane Gamma-HCH) Gamma ( $\gamma$ ) Isomer (Known as Lindane)
6.	Endosulfan
7.	Carbofuran 50%SP
8.	Methomyl 12.5% L and Methomyl 24% formulation
9.	Phosphamidon 85% SL
10.	Captafol 80% Powder
11.	Ferbam
12.	Formothion
13.	Simazine
14.	Diazinon (Banned for use in agriculture except for household use)
15.	D.D.T (Withdrawn for use in agriculture)
16.	Fenitrothion (Banned for use in agriculture except for locust control in scheduled desert area and public health)
17.	Fenthion (Banned in agriculture except for locust control, household and public health)
18.	Methyl Parathion 50% EC and 2 % DP formulations (Banned for use in fruits and vegetables)
19.	Monocrotophos (Banned for use on vegetable)